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GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 27.9.1979

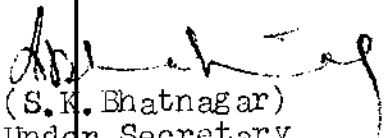
C O R R I G E N D U M
INCOME TAX

No. 3023 (F.No.261/18/79-ITJ) In the notification of the Central Board of Direct Taxes No.2984 dated 31.8.79 for the jurisdiction of the Commissioner(Appeals) at New Delhi

Under columns 2 of the Schedule against Entry

"Commissioner of Income-tax(Appeals) X New Delhi


Omit 'Estate Duty Circles'.


(S.K. Bhatnagar)

Under Secretary
Central Board of Direct Taxes

Copy forwarded to:

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(S.K. Bhatnagar)

Under Secretary
Central Board of Direct Taxes.